

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:131
ANSWERED ON:08.08.2012
HIKE IN FINANCIAL ASSISTANCE TO KBK REGIONS
Satpathy Shri Tathagata

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has approved to hike financial assistance to KBK region of Odisha;
- (b) if so, the details thereof;
- (c) whether the Government of Odisha has asked to increase the quantum of special assistance to the region;
- (d) if so, the details thereof;
- (e) whether the hike in special assistance is proposed to continue during the Twelfth Plan period; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a)&(b): It is proposed to hike the allocation of Special Central Assistance for the Special Plan for the KBK districts of Odisha from Rs.130 crore per annum during the Eleventh Five Year Plan period to Rs.250 crore in 2012-13.

(c) &(d): The State Government has been requesting that the allocation for the Special Plan for the KBK districts be enhanced. A draft Eight Year Perspective Plan for the KBK region for the period 2009-10 to 2016-17 with an ACA component of Rs. 4550 crore was submitted by the State Government. The decision on the proposed Eight Year Perspective Plan had been deferred in view of the decisions which are yet to be taken with regard to the Twelfth Five Year Plan. The State Government has also submitted the draft Special Plan for the KBK districts for 2012-13 for Special Central Assistance of Rs.250 crore.

(e) & (f): The proposed enhanced Special Central Assistance for the Special Plan for the KBK Districts of Odisha is for 2012-13. Meanwhile, it has been decided to restructure the Backward Regions Grant Fund(BRGF), including the District Component as well as the State Component covering the Special Plan, for the Twelfth Five Year Plan. The decision to continue the Special Plan for the KBK districts and the hike in the level of Special Central Assistance for the remaining years of the Twelfth Five Year Plan period will be taken after completion of this exercise.